

Week Ending **22.03.2019**  
(Week 12/19)

**F. No. 296/4/2019- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

New Delhi, dated the 25.03.2019

**Office Memorandum**

**Subject:- Weekly Report in respect of important developments in CBIC for the week –18.03.2019  
to 22.03.2019- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –18.03.2019 to 22.03.2019.

**1. Administrative Changes:-**

- Order regarding appointment of 02 (two) IRS(C&CE) officers as Deputy Directors with Directorate of Enforcement, has been issued vide Office Order No. 36/2019 dated 19.03.2019.
- Order regarding appointment of Shri Rohit Dwivedi, IRS(C&CE) as Joint Director with Directorate of Enforcement, has been issued vide Office Order No. 37/2019 dated 19.03.2019.

(Hemambika R. Priya )  
Pr. Commissioner(Coordination)

1. Chairman, CBIC
2. Member (IT)
3. Member(CX, ST, GST & Legal)
4. Member(Budget & Investigation)
5. Member(Admn)
6. Member & Pr. DG, DGGI, Delhi
7. Member & Pr. Director General, DG(Systems), Delhi

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